

Admission of Students

810. Shri Surendra Pal Singh: Will the Minister of Education be pleased to state:

(a) whether the Central Government have asked all the State Governments to remove all restrictions on the admission of students from any part of the country to educational and training institutes under their control; and

(b) if so, how the States have responded to this directive?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir, in so far as technical institutions are concerned,

(b) Punjab, Kerala, Andhra Pradesh, Gujarat, Maharashtra and Mysore have agreed. Replies from the rest are awaited.

मोटर के पुर्जों की चोरी करने वालों का गिररोह

811. श्री नवल प्रभाकर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में एक गिरोह मोटर के पुर्जों की चोरी करने में लगा हुआ है ; और

(ख) क्या इस सम्बन्ध में कोई गिरफ्तारियां की गई हैं ?

गृह-कार्य मन्त्रालय में उपमन्त्री (श्री ल० ना० मिश्र) : (क) जी, हाँ ।

(ख) दस व्यक्ति गिरफ्तार किये गये हैं ।

Practical Training Abroad

812. Shri Daljit Singh: Will the Minister of Education be pleased to state:

(a) the number of scholars sent abroad for practical training under the various scholarship schemes administered by his Ministry during 1964-65, so far;

(b) the number of Scheduled Castes and Scheduled Tribes amongst them; and

(c) the amount of stipend offered to each of them?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) 48.

(b) Nil.

(c) 14 for France—Rs. 750 p.m.

1 for U.S.S.R.—Rs. 789 p.m.

19 for West Germany under Federal Republic of Germany Scholarship Scheme—D.M. 400 p.m.

5 for West Germany under International Association for the Exchange of Student for Technical Experience—(There is no fixed amount, but the amount paid is adequate for the maintenance of the scholars).

3 for U.K. under M/s. Rolls Royce Limited Engineering Apprenticeships Scheme—£7-6-6 per week.

3 for U.K. under M/s. Rolls Royce Limited Graduate Apprenticeship Scheme—£750 per annum.

2 for U.K. under Federation of British Industries Overseas Scholarships Scheme—£700 per annum.

1 for Poland—Rs. 480 per month.

Cases Pending in Courts of Port Blair

**813. { Shrimati Savitri Nigam:
Shri M. L. Dwivedi:**

Will the Minister of Home Affairs be pleased to state:

(a) the number of civil and criminal cases/appeals separately pending in the courts of the Deputy Commissioner (Additional Sessions and District Judge), Additional District Magistrate and Sub-Judge (R.A.C.) and Treasury Officer (Magistrate and Sub-Judge) at Port Blair in the Andaman Islands as on 1st January, 1964 and the number of occasions each case/appeal was adjourned without any proceeding due to other pre-occu-